

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/3(KB)2017  
IA(I.B.C)/206(KB)2024, IA(I.B.C)/1038(KB)2021,  
IA(I.B.C)/1458(KB)2023, IA(I.B.C)/1519(KB)2022,  
IVN.P (IBC)/5(KB)2023, IA(I.B.C)/228(KB)2022,  
IA(I.B.C)/1467(KB)2020, IA(I.B.C)/1043(KB)2021,  
IA(I.B.C)/660(KB)2018, IA(I.B.C)/360(KB)2018,  
IA(I.B.C)/424(KB)2020, IA(I.B.C)/572(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	NICCO CORPORATION LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearance VC and Physical (Hybrid) Mode**

Mr Bijoy Bag, Adv. ] For Regional Provident Fund Commissioner  
Mr. Goutam Malik, Adv ] in I.A.(I.B.C)/1038(KB)2023  
  
Ms. Barsha Dikshit, PCS ] For Liquidator

**ORDER**

1. Ld. Counsel/Professional for the parties present.
2. IA(I.B.C)/206(KB)2024
  - a. This IA has been filed by the liquidator for placing on record the Progress Report which is at Page No.17 onwards. This IA is accompanied by an affidavit of liquidator which is at Page No.13 to 15. This Progress Report is taken on record and this IA is accordingly allowed and disposed of.
3. Post this CP for filing further progress report on **16.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**